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Title: Regarding pending dues of co-operative sugar mills.

**SHRI JASBIR SINGH GILL (KHADOOR SAHIB):** The cooperative Sugar Mills are unable to pay pending dues to the sugarcane farmers for their produce of year 2019-2020 because of non-payment of Export subsidy under Maximum Admissible Export Quantity (MAEQ) amounting to Rs. 44.27 crores and Buffer Stock subsidy claim of RS.16.04 crores.

The above amounts are long pending. The export of sugar was made in the month of February-March, 2020, for which the export subsidy claim has been submitted to the Department of Food and Public Distribution, Govt. of India, New Delhi which should have been provided immediately thereafter.

Similarly, Buffer Stock subsidy claim is pending for the period up to July, 2020, amounting to Rs.16.04 crores. The total outstanding amount towards MAEQ and Buffer stock subsidy comes to Rs.60.31 crores.

This amount has to be credited directly in the accounts of sugarcane farmers. Hence, so early release of Rs.60.31 crores will not only enable the Cooperative Sugar Mills to clear pending dues of the sugarcane farmers for the season 2019-20 but also help the farmers in period of economic crisis due COVID-19 situation.

